

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1586
ANSWERED ON 10.02.2022

ROOFTOP SOLAR SYSTEM IN HOUSEHOLDS

1586. SHRI HEMANT TUKARAM GODSE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to provide rooftop solar system in each household in near future;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of implementation procedure and time-limit fixed for any such proposal in near future?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d) To promote rooftop solar (RTS) in the country, the Ministry of New and Renewable Energy (MNRE) is implementing Rooftop Solar Programme Phase II wherein RTS capacity aggregating 4000 MW is targeted in residential sector through provision of Central Financial Assistance (CFA). For individual households, CFA upto 40% of the benchmark cost is provided for RTS plants upto 3 kW capacity and 20% for RTS plants of capacity beyond 3 kW and up to 10 kW. For Group Housing Societies/ Residential Welfare Associations (GHS/RWA), CFA is limited to 20% of the benchmark cost for RTS plants of capacity up to 500 kW used for supply of power to common facilities.

The programme is implemented through distribution utilities. Recently MNRE has issued procedure for simplification of Rooftop Solar Programme allowing house owners to get the rooftop solar plant installed by themselves or through any vendor of their choice. The eligible central financial assistance will be released directly into the bank account of the beneficiary. This method would be in addition to the current procedure of installation of rooftop solar through vendors empanelled by the respective distribution utilities.
